

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 54
ANSWERED ON 20/07/2026**

GUWAHATI CITY FLOODING SITUATION

54. SHRI PRAMOD BORO:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has formulated any policy or programme to assist Guwahati city in addressing urban flooding;
- (b) whether Government has taken note of the need for rejuvenation and conservation of water bodies in and around Guwahati city, including Deepor Beel, in order to enhance their carrying capacity and contribute to effective urban flood management; and
- (c) whether any dedicated schemes or proposals have been formulated or implemented in this regard, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management:

- i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014

(<https://www.mohua.gov.in/static/uploads/2025/10/1813403503fbec280e7648c0ae692512.pdf>) &
(<https://www.mohua.gov.in/static/uploads/2025/10/dd392b7781e668614ae0446cfd114bc6.pdf>)

- ii. Standard Operating Procedure (SOP) for Urban Flooding
(<https://www.mohua.gov.in/static/uploads/2025/11/580e35ec9fae474aaa96bec087e76553.pdf>)

- iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution

(<https://www.mohua.gov.in/static/uploads/2025/10/eb2bdfc0d54766fbbc52e56fe77ca687.pdf>)

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iv. Guidance Document on Creation of Rain Water Harvesting Parks
(<https://www.mohua.gov.in/static/uploads/2025/10/b0b5705fe04d5c0c9c33187aeef85823.pdf>)

v. Manual on Storm Water Drainage System
(<https://www.mohua.gov.in/static/uploads/2025/10/8a2456c722036d78c72a698898ef846d.pdf>)

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0, States/ ULBs are supported through projects for storm water drainage, which involved construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding, creating green spaces and parks and water body rejuvenation projects. The States/ Union Territories are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT, 13 green spaces and park projects worth ₹15.98 crore have been taken up by the State of Assam and 13.31 acres of permeable green space area have been developed through these projects, which include 3 park projects in Guwahati worth ₹5.11 crore covering 1.47 acres of area.

Under AMRUT 2.0, proposals of the State for 31 water body rejuvenation projects worth ₹18.48 crore covering around 407.23 acres of area have been approved, which include 01 water body rejuvenation project in Guwahati 'Rejuvenation of Water Body inside CRPF Camp at 9th Mile' worth ₹1.75 Crore covering 1.05 acre of area.

The State Government has informed that a comprehensive programme for mitigation of urban flooding under 'Mission Flood Free, Guwahati' is in place for systematic cleaning, desilting and maintenance of drains and major river channels across the city. The State Government has also taken up preparation of a GIS-based Comprehensive Drainage Master Plan and Detailed Project Reports (DPRs) for the major drainage basins of Guwahati. The State has also informed that In addition to the above, the Ministry of Home Affairs, Government of India, has approved Rs 200 crore under the National Disaster Mitigation Fund (NDMF) for implementation of the Urban Flood Risk Management Programme (UFRMP) in Guwahati, comprising 11 project components covering both structural and non-structural interventions. These include major storm water drainage links, flood mitigation works, augmentation of pumping stations, erosion control and Nature-Based Solutions (NBS), underground retention and rainwater harvesting measures, Flood Early Warning and SCADA systems, capacity building, and technology-based monitoring of hills using drones.

The Government of Assam has notified the Assam Urban Water Bodies (Preservation and Conservation) Act, 2024 along with the Assam Urban Water Bodies (Preservation and Conservation) Rules, 2025 to establish a statutory framework for the preservation, protection and sustainable management of urban water bodies. Pursuant to the provisions of the Act and the Rules,

the State Government has also notified the Schedule of Water Bodies within the Guwahati Master Plan Area which presently includes Sarsola Beel, Borsola Beel, Silsako Beel, the water bodies near Deepor Beel, and Bondajan.

The State has taken up schemes under State Budget for the conservation of notified water bodies by carrying out cleaning and de-siltation activities, thereby enhancing the water retention capacity. The “Rejuvenation and Bioremediation of Silsako Beel, Guwahati, Assam” project is under implementation by GMDA at an approved project cost of Rs 237 crore, with funding assistance from the Ministry of Jal Shakti. The details of the scheme taken up by State Government through GMDA under State Budget for the FY 2025-26 for water bodies are as below: -

- (i) De-siltation and cleaning of Borsola Beel for the year 2025-26 amounting to Rs.85.05 Lakhs
- (ii) De-siltation, cleaning & periodic maintenance of Sarusola Beel for free flow of storm water for the year 2025-26 amounting to Rs.53.47 Lakhs
- (iii) De-siltation and cleaning of Bondajan for the year 2025-26 amounting to Rs. 171.96 Lakhs
- (iv) Bioremediation measures have been undertaken for the treatment of the polluted water of Sarusola Beel at a cost of Rs. 145.00 Lakhs during the financial year 2025–26
